

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**(CAA)-97(PB)/2017**

**IN THE MATTER OF:**

Sarla Realtors Pvt. Ltd.  
Vs.  
Sarla Holdings Pvt. Ltd.

.... Applicant/petitioner  
.... Respondent

**Order under Section 230-232 of the Companies Act, 2016**

**Order delivered on 26.07.2017**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**  
**Hon'ble President**

**Ms. Deepa Krishan**  
**Hon'ble Member (T)**

For the Applicant/petitioner : Mr. Kamaljeet Singh, Mr. Vikram Shah,  
Advocates  
For the RD(NR) Delhi : Mr. Manish Raj, Company Prosecutor  
For the OL, Delhi : Ms. Chetna Kandpal, Company  
Prosecutor

**ORDER**

Order reserved.

- Sd -  
(CHIEF JUSTICE M.M.KUMAR)  
PRESIDENT

- Sd -  
(DEEPA KRISHAN)  
MEMBER(TECHNICAL)

26.07.2017  
V. Sethi